BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) **AHMEDABAD BENCH** AHMEDABAD

C.P. (I.B) No. 88/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

Neeraj Papers Agencies Ltd.

V/s.

Rainbow Papers Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE**

1. Mr. Navin Pahwa

Advocate

Respondent

2. Mr. Adityn J. Pandyn

Advocate

Respondant. Resistance

3. Mr. Chaitanya S. Joshi Advocate

ORDER

Learned Advocate Mr. Chaitanya Joshi present for Operational Creditor. Learned Advocate Mr. Navin Pahwa with Learned Advocate Mr. A.J. Pandya present for Respondent.

Objections filed.

Learned Counsel for Applicant requested time.

List the matter on 31.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of August, 2017.